<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 178 OF 2015

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Power Grid Corporation of India Ltd.			Appellant(s)
Central Electricity Regulatory Comm	Vs. ission	& Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Gautam Chawla Mr. Akansha Tyagi	
Counsel for the Respondent(s)	:	Mr. K. S. Dhingra for I	२.1

Mr. Sarthak L. for MPPMCL

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.07.2017.</u>

(I. J. Kapoor)

Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt